

**GOVERNMENT OF INDIA  
HOUSING AND URBAN POVERTY ALLEVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:2772  
ANSWERED ON:10.12.2014  
FACILITIES TO SLUMS  
Mukherjee Shri Abhijit

**Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:**

- (a) the details of the basic Housing facilities provided by the Government to the urban poor residing in the slums across the country, State-wise;
- (b) whether cases of irregularities in the construction/allotment of houses for these people have come to the notice of the Government;
- (c) if so, the details thereof during the last three years; and
- (d) the action taken/proposed to be taken by the Government in this regard and the result thereof?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING & URBAN POVERTY ALLEVIATION (SHRI BABUL SUPRIYO)

(a): Ministry of Housing and Urban Poverty Alleviation is implementing Basic Services to the Urban Poor (BSUP) and Integrated Housing and Slum Development Programme (IHSDP) components of

Jawaharlal Nehru Urban Renewal Mission (JNNURM) and 'Rajiv Awas Yojana (RAY)' scheme for providing housing and basic services to urban poor and slum dwellers in the country. Government has extended the Mission period for BSUP and IHSDP components of JNNURM till 31st March, 2015 only for completion of the projects sanctioned upto March, 2012. State-wise details of JNNURM and RAY projects is Annexed.

(b) to (d): Complaints received in connection with the implementation of the BSUP and IHSDP components of JNNURM and RAY scheme at various levels in the Ministry are sent to State Government / Union Territories (UTs) for remedial action, as the execution and implementation of projects are undertaken by the respective State Governments / UTs and their implementing agencies, primarily Urban Local Bodies.